

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.480/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Goodearth Minetech Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Aakranto Banerji, Sr Adv

2. Mr. D.N. Sharma, Adv

3. Mrs. Anshu Saha, Adv

4. Mr. Shankar Mitra, Adv

Petitioner

By  
Hll

**ORDER**

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)